

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-205
IB-762/ND/2020
NEW IA/4937/2020

IN THE MATTER OF:

Uttam Singhal

....Applicant

Vs.

M/s Anushree Home Developers Pvt Ltd

.....Respondent

SECTION

U/s 7 IBC code 2016

Order delivered on 04.12.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Alok Kumar Singh

For the Respondent :

ORDER

Mr. Alok Kumar Singh appeared on behalf of petitioner and submitted that The next date of hearing of the Company Petition No. 762/2020 is 09.12.2020 and the present application is filed for early listing that application.

So considering this, we are of the considered opinion that there is no need to give any direction in on the application.

In course of writing of the order, Ld. Counsel for petitioner seeks permission to withdraw the present application. Accordingly, the present application is dismissed as withdrawn. If the case is not listed on 09.12.2020, the petitioner is at liberty to raise this issue before us by filing mentioning slip.



(K.K. VOHRA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)